

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 547
ANSWERED ON 06TH FEBRUARY, 2025**

TOLL COLLECTION IN TAMIL NADU

547. SHRI S VENKATESAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of toll gates in Tamil Nadu, including the start and expiry dates of their contract periods; and**
- (b) the details of toll charges collected at the Paranur toll gate from the commencement year, year-wise and the total investments made by the operators so far, year-wise?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The details of user fee plazas operational in the State of Tamil Nadu as on January, 2025 are at Annexure-A. In case of BOT Projects, after the end of Concession period, the Toll Plaza is handed over to Central Government. User-fee on National Highways is collected in perpetuity.**
- (b) Paranur Fee plaza located on the NH Stretch (4-laning of Tambaram - Tindivanam section of NH-45) was constructed on BOT (Annuity) Mode. As such, annuity amount is being paid by the Government as per respective agreement. The details of user fee collected and total expenditure incurred at Paranur fee Plaza, year-wise are at Annexure B.**

ANNEXURE A

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 547 FOR ANSWER ON 06TH FEBRUARY, 2025 ASKED BY SHRI S VENKATESAN REGARDING TOLL COLLECTION IN TAMIL NADU.

The details of user-fee Plazas under operation on the National Highway stretches in the State of Tamil Nadu:

Sl. No.	Name of Fee Plaza	Mode	Date of commencement of User fee Collection	Expiry date of the Concession period for BOT/TOT Plaza	Remarks
1	Mettupatti	BOT (Toll)	15.01.2008	From 01.09.2013 to 14.01.2033	Period as per Concession Agreement
2	Nathakarai	BOT (Toll)	15.01.2008	From 28.07.2012 to 14.01.2033	Period as per Concession Agreement
3	Veeracholapuram	BOT (Toll)	15.01.2008	From 28.07.2012 to 14.01.2033	Period as per Concession Agreement
4	Vikkaravandi	BOT (Toll)	23.06.2009	From 24.07.2009 to 28.02.2027	Period as per Concession Agreement
5	Vaikundam	BOT (Toll)	19.07.2006	From 20.01.2006 to 13.06.2027	Period as per Concession Agreement
6	Vijayamanagalam (Kambuliyampatti)	BOT (Toll)	20.07.2006	From 20.01.2006 to 25.01.2027	Period as per Concession Agreement
7	Kottamkoundampatti (Omalur)	BOT (Toll)	15.08.2006	From 16.02.2006 to 30.08.2026	Period as per Concession Agreement

8	Rasampalayam	BOT (Toll)	29.07.2006	From 30.01.2006 to 13.08.2026	Period as per Concession Agreement
9	Palayam	BOT (Toll)	15.07.2006	From 17.01.2006 to 23.08.2026	Period as per Concession Agreement
10	Morattandi	BOT (Toll)/ Public funded	13.12.2011	From 19.02.2024 to 18.02.2025	Contract period of present Fee Collection Agency (One year Contract)
11	Pallikonda	BOT (Toll)	07.06.2011	From 07.06.2011 to 07.06.2041	Period as per Concession Agreement
12	Pedakallupalli (Vaniyambadi)	BOT (Toll)	07.06.2011	From 07.06.2011 to 07.06.2041	Period as per Concession Agreement
13	Kaniyur	BOT (Toll)	14.10.2015	From 09.09.2010 to 08.09.2037	Period as per Concession Agreement
14	Krishnagiri	BOT (Toll)	07.06.2011	-	Concession Agreement terminated on 22.01.2024 (19.59.59 Hrs) and Project taken over by NHAI dated 23.01.2024
15	Paranur	Public funded	01.04.2005	From 10.09.2024 to 09.09.2025	Contract period of present Fee Collection Agency (One year Contract)
16	Athur (Tindivanam)	Public funded	01.04.2005	From 16.04.2024 to 15.04.2025	Contract period of present Fee Collection Agency (One year Contract)

17	Sriperumpudur (Pennalur)	Public funded	07.01.2007	From 29.09.2024 to 29.09.2025	Contract period of present Fee Collection Agency (One year Contract)
18	Chennasamudram	Public funded	16.11.2005	From 24.09.2024 to 24.09.2025	Contract period of present Fee Collection Agency (One year Contract)
19	Mathur	Public funded	20.02.2019	From 01.08.2024 to 01.08.2025	Contract period of present Fee Collection Agency (One year Contract)
20	Nallur	Public funded	03.04.2009	From 03.02.2024 to 03.02.2025	Contract period of present Fee Collection Agency (One year Contract). Extension upto appointing New Agency
21	Surappattu	Public funded	14.05.2013	From 31.08.2024 to 31.08.2025	Contract period of present Fee Collection Agency (One year Contract)
22	Vanagaram	Public funded	04.06.2003	From 15.04.2024 to 15.04.2025	Contract period of present Fee Collection Agency (One year Contract)
23	SV Puram	Public funded	01.03.2015	From 03.12.2023 to 03.12.2024	Contract period of present Fee Collection Agency (One year Contract) (Extension given

					03.03.2025)
24	Pattaraiperumbudur	Public funded	01.03.2015	From 28.03.2024 to 28.03.2025	Contract period of present Fee Collection Agency (One year Contract)
25	Kallakudi	Public funded	03.06.2022	From 01.11.2024 to 01.11.2025	Contract period of present Fee Collection Agency (One year Contract)
26	Managathi	Public funded	27.05.2022	From 01.03.2024 to 01.03.2025	Contract period of present Fee Collection Agency (One year Contract)
27	Kurungudi (Veerananallur)	Public funded	10.07.2024	From 03.12.2024 to 03.03.2025	Contract period of present Fee Collection Agency (Three Month Contract)
28	Nangilikondan	Public funded	13.09.2024	From 18.01.2025 to 18.04.2025	Contract period of present Fee Collection Agency (Three Month Contract)
29	Kariyamangalam	Public funded	13.09.2024	From 18.01.2025 to 18.04.2025	Contract period of present Fee Collection Agency (Three Month Contract)

30	Nagampatti	Public funded	13.09.2024	From 21.12.2024 to 21.12.2025	Contract period of present Fee Collection Agency (One year Contract)
31	Kothatai	Public funded	23.12.2024	From 23.12.2024 to 23.03.2025	Contract period of present Fee Collection Agency (One year Contract)
32	Keezhkuppam	EPC	15.03.2022	From 29.12.2023 to 29.12.2024	Agreement extended to 3 months or until the appointment of new user agency
33	Ponnalagaram	EPC	20.08.2022	From 01.02.2025 to 01.05.2025	Contract period of present Fee Collection Agency (Three Month Contract)
34	Vallam	EPC	20.08.2022	From 24.11.2024 to 24.11.2025	Contract period of present Fee Collection Agency (One year Contract)
35	Enamkariyanthal	EPC	16.08.2022	From 24.11.2024 to 24.11.2025	Contract period of present Fee Collection Agency (One year Contract)
36	Thennamadevi	EPC	16.08.2022	From 24.11.2024 to 24.11.2025	Contract period of present Fee Collection Agency (One year Contract)

37	Kadhavani	EPC	05.11.2024	From 05.11.2024 to 04.11.2025	Contract period of present Fee Collection Agency (One year Contract)
38	Velampatti	EPC	15.11.2024	From 15.11.2024 to 15.02.2025	Contract period of present Fee Collection Agency (One year Contract)
39	Sengurichi	BOT (Toll)	05.09.2009	From 26.12.2006 To 25.12.2026	Period as per Concession Agreement
40	Thirumandurai	BOT (Toll)		From 26.12.2006 To 25.12.2026	Period as per Concession Agreement
41	Samayapuram	BOT (Toll)	06.05.2010	From 25.11.2006 To 24.11.2031	Period as per Concession Agreement
42	Ponnambalapatti	BOT (Toll)	11.01.2012	From 15.01.2008 To 14.01.2038	Period as per Concession Agreement
43	Thiruparuthurai	BOT (Toll)	24.12.2014	From 15.01.2008 To 14.01.2038	Period as per Concession Agreement
44	Manavasi	BOT (Toll)		From 15.01.2008 To 14.01.2038	Period as per Concession Agreement
45	Velanchettiyur	BOT (Toll)	05.11.2009	From 16.10.2006 To 15.10.2026	Period as per Concession Agreement

46	Kozhinjipatti (Kodai Road)	BOT (Toll)	27.09.2009	From 29.07.2006 To 28.07.2026	Period as per Concession Agreement
47	Eliyarpathi	BOT (Toll) / Public funded	02.07.2011	From 20.10.2024 To 20.10.2025	Contract period of present Fee Collection Agency
48	Pudurpandiapuram	BOT (Toll) / Public funded		From 07.10.2024 To 07.10.2025	Contract period of present Fee Collection Agency
49	Valavanthankottai	BOT (Toll) / Public funded	12.12.2006	From 01.10.2024 To 01.10.2025	Contract period of present Fee Collection Agency
50	Kappalur	TOT	10.09.2012 (PF) /20.10.2020 (TOT)	From 20.10.2020 To 19.10.2050	Period as per Concession Agreement
51	Etturvattam	TOT	15.08.2011 (PF) /20.10.2020 (TOT)	From 20.10.2020 To 19.10.2050	Period as per Concession Agreement
52	Salaipudur	TOT	23.05.2011 (PF) / 20.10.2020 (TOT)	From 20.10.2020 To 19.10.2050	Period as per Concession Agreement
53	Nanguneri	TOT	23.05.2011 (PF) / 20.10.2020 (TOT)	From 20.10.2020 To 19.10.2050	Period as per Concession Agreement
54	Boothakudi (Viralimalai)	Public funded	05.05.2010	From 10.07.2024 To 10.07.2025	Contract period of present Fee Collection Agency
55	Chittampatti (Melur)	Public funded	27.03.2010	From 21.09.2024 To	Contract period of present Fee Collection

				21.09.2025	Agency
56	Lechchumanapatti	Public funded	12.03.2014	From 13.04.2024 To 13.04.2025	Contract period of present Fee Collection Agency
57	Lembalakudi	Public funded	03.03.2014	From 18.12.2024 To 18.03.2025	Contract period of present Fee Collection Agency
58	Kodikottai	Public funded	10.06.2022	From 30.11.2024 To 28.02.2025	Contract period of present Fee Collection Agency
59	Vennathur	Public funded	10.06.2022	From 30.11.2024 To 28.02.2025	Contract period of present Fee Collection Agency
60	Palayagandarvakottai	Public funded	08.10.2017	From 11.07.2024 To 11.07.2025	Contract period of present Fee Collection Agency
61	Shenbagapettai	Public funded	28.07.2017	From 24.08.2024 To 24.08.2025	Contract period of present Fee Collection Agency
62	Thirupachethi North	Public funded	13.07.2019	From 11.06.2024 To 11.06.2025	Contract period of present Fee Collection Agency
63	Boglur	Public funded	16.08.2019	From 25.09.2024 To 25.09.2025	Contract period of present Fee Collection Agency
64	Vagaikulam	Public funded	05.04.2013	From 08.11.2024 To 08.11.2025	Contract period of present Fee Collection Agency

65	Thirupathisaram	Public funded	06.10.2022	From 19.04.2024 To 19.04.2025	Contract period of present Fee Collection Agency
66	Upparpatti	Public funded	01.10.2022	From 10.02.2024 To 10.02.2025	Contract period of present Fee Collection Agency
67	Chatrapatti	Public funded	02.12.2023	From 24.01.2025 To 24.01.2026	Contract period of present Fee Collection Agency
68	Pudur	Public funded	08.02.2024	From 15.06.2024 To 15.06.2025	Contract period of present Fee Collection Agency
69	Kovilveni	Public funded	25.11.2024	From 25.11.2024 To 22.02.2025	Contract period of present Fee Collection Agency
70	Vembukudi	Public funded	24.01.2025	From 24.01.2025 To 24.04.2025	Contract period of present Fee Collection Agency
71	Neelambur	BOT (Toll)	19.01.2000	From 19.01.2000 To 03.12.2029	Period as per Concession Agreement
72	Chinthamanipudur				
73	Chinthamanipudur				
74	Eachanari				
75	Eachanari				
76	Madukarai				

ANNEXURE B

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 547 FOR ANSWER ON 06TH FEBRUARY, 2025 ASKED BY SHRI S VENKATESAN REGARDING TOLL COLLECTION IN TAMIL NADU.

The details of user fee collected and expenditure incurred at Paranur fee Plaza:

For the year	Actual Cost incurred (Rs. In Cr.)	Cost incurred as indexed (based on WPI) to year of construction (Rs. in Cr.)	Revenue collected (Rs. in Cr.)	Discounted revenue @ 12% as on completion of the construction (Rs. in Cr.)
2001-02	0.00	0.00	-	-
2002-03	5.35	6.00	-	-
2003-04	28.57	30.42	-	-
2004-05	11.66	11.66	-	-
2005-06 (Year of commencement of User fee)	60.74	58.14	9.99	8.92
2006-07	40.23	36.12	16.00	12.76
2007-08	40.59	34.80	24.48	17.43
2008-09	40.52	32.15	25.03	15.90
2009-10	40.97	31.32	23.17	13.15
2010-11	42.18	29.43	21.01	10.64
2011-12	40.93	26.22	29.33	13.27
2012-13	46.08	27.49	27.94	11.29
2013-14	44.65	25.13	54.38	19.61
2014-15	48.37	26.69	70.32	22.64
2015-16	41.31	23.38	76.66	22.04
2016-17	41.17	22.47	79.53	20.41

2017-18	44.98	23.69	92.63	21.23
2018-19	41.92	21.34	92.02	21.09
2019-20	52.38	25.95	96.98	19.10
2020-21	39.30	19.41	84.42	13.72
2021-22	48.40	21.16	89.28	12.05
2022-23	115.70	46.69	134.83	18.66
2023-24	45.40	18.23	172.51	19.56
2024-25	40.03	15.79	128.87	11.37
Total	1001.38	613.67	1349.37	324.82
